

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

9) C.P. (IB)/505(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **21.09.2022.**

NAME OF THE PARTIES: Dynamic Cables Ltd
V/s
LEENA POWER-TECH ENGINEERS PRIVATE
LIMITED

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Aditya Vijay, counsel appearing for the Petitioner/ Operational Creditor and Mr. Vishesh Srivastav, counsel appearing for the Corporate Debtor are present. The counsel appearing for the Petitioner/Operational Creditor requested time on the ground that they are exploring possibilities of settlement. It has been observed from the earlier orders that both parties are continuously taking time since December 2021. Hence, the matter is adjourned at the final request of the Petitioner/ Operational Creditor with a direction that they shall either complete the settlement or shall go on with the matter failing which the Company Petition would be dismissed for non-prosecution. List the matter on 29.09.2022.

Sd/-

ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-

H. V. SUBBA RAO
Member (Judicial)

/P/